

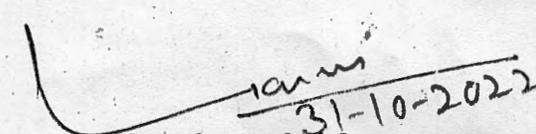
HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising Powers of Bar Council under Section 58 of the Advocates Act, 1961)

Subject: Transfer of Advocate License.

Notification No. 1771 of 2022 RG/LP Dated : 31-10-2022

In pursuance of Bar Council of India Resolution No.244-A/2013 (Transfer) dated 29.12.2013, Ms. Raman Deep, Advocate D/O Sh. Hari Krishan W/o Sh. Kuldeep Sharma Advocate R/o Near SBI Kishtwar (J&K) 182204, upon transfer of her enrolment from Bar Council of Himachal Pradesh is brought on the roll of Jammu and Kashmir Bar Council.

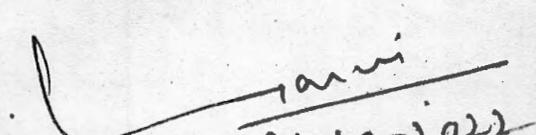
By Order.


(Mohammad Yasin Beigh)
Registrar(Admn)
31-10-2022

No. 37274-91/LP Dated 31-10-2022

Copy forwarded to the:-

1. Principal District & Sessions Judge, Kishtwar.
2. Secretary Bar Council of India, New Delhi for information and necessary action. This is in reference to your Ref. No.BCID:3253/2022 dated 29.06.2022 for information.
3. Secretary Bar Council of Himachal Pradesh. This is in reference to your Ref. No.BCHP/Transferred out of State/2014/677-679 dated 05.05.2014 for information.
4. CPC e-Courts, High Court of J&K and Ladakh, Srinagar for uploading on the official website.
5. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
6. President, District Bar Association, Kishtwar.
7. Ms. Raman Deep, Advocate D/O Sh. Hari Krishan W/o Sh. Kuldeep Sharma Advocate R/o Near SBI Kishtwar (J&K) 182204


Registrar(Admn)
31-10-2022